

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 136/2016
RT CP (CAA) No.190/Chd/Hry/2017**

In the matter of scheme of amalgamation between:

Biomet Orthopaedic India Pvt. Ltd. ...Petitioner No.1/Transferor Company.
And

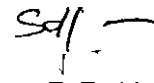
M/s Zimmer India Pvt. Ltd. ...Petitioner No.2/Transferor Company.

Present: None for the petitioner-companies.

Mr. Deepankur Sharma, Advocate for Official Liquidator, Chandigarh.

The case has been received by transfer from the Hon'ble High Court of Punjab and Haryana, Chandigarh.

The matter be listed on 03.08.2017. Notice be issued to counsel for the petitioner-companies and the Official Liquidator. The reports of the Official Liquidator and the Regional Director are yet to be filed for which time is requested. The same be filed by the next date with copy advance to the counsel opposite.



(Justice R.P. Nagrath)
Member(Judicial

July 10, 2017
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